

**Meeting of Chief Ministers to discuss
Cauvery Water Dispute**

*464. SHRI S. KUMARAN;
SHRI M. KADERSHAH;

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government propose to convene another meeting of the Chief Ministers of Tamil Nadu, Karnataka and Kerala to discuss the Cauvery Water Dispute;

(b) whether the objections raised by the Chief Minister of Tamil Nadu at the last meeting will be taken into account before convening such a meeting; and

(c) whether Government have a proposal to solve this dispute; if so, the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI JAGJIVAN RAM): (a) to (c) The views expressed at the Inter-State meeting between the Union Minister of Agriculture and Irrigation and the Chief Ministers of Karnataka, Kerala and Tamil Nadu, held on 15th and 16th February, 1975, are being studied. The Government of India propose to make further efforts to resolve the differences on the use and development of Cauvery waters amongst the three States by negotiations.

Recognition of Purab Madhyama Examination Equivalent to Matriculation

*465. SHRIMATI AZIZA IMAM;
SHRI SASANKASEKHAR
SANYAL;

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have recently received a proposal from the Bharatiya Vidya Bhawan regarding recognition of Purab Madhyama Examination conducted by the Bharatiya

Vidya Bhavan as equivalent to Matriculation examination; and

(b) if so, what decision Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D. P. YADAV): (a) and (b) A proposal has been received from the Bharatiya Vidya Bhavan requesting for the recognition by Government of their Purva Madhyama examination as equivalent to S.S.C./Matriculation/First Year examination/Preparatory examination. The proposal is being considered by the Government in consultation with the Visheshagya Samiti of the Kendriya Sanskrit Parishad.

Deaths due to Small-pox in Bihar

*466. DR. K. MATHEW KURLAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in all the newspapers on the 16th January, 1975 to the effect that 450 persons have died of small pox in Charsue and nearby villages of Nalanda District in Bihar; and

(b) if so, what remedial measures the Central Government have taken to control small pox in that State?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) Yes, Sir.

(b) A statement is laid on the Table of the Sabha.

Statement

The following measures are being continued for eradication of small-pox in Bihar:

(i) The Intensive Anti-Smallpox Campaign launched with the co-

operation of World Health Organisation and the State Government health authorities is being continued in the year 1975. At present, 48 special Surveillance Teams headed by 20 National Epidemiologists and 28 WHO Epidemiologists are working in Bihar. One hundred State Surveillance Teams each consisting of a Medical Officer, a Para Medical Assistant and a Driver along with vehicle, have been formed to intensify active search and containment activities.

(ii) Top priority is being accorded to organising quality search operations in all the districts of Bihar with the objective of detection of all hidden foci of infection for effective containment. Mobility of the State teams headed by National, WHO and State Epidemiologists to intensify supervision, has been ensured by the supply of adequate number of vehicles and P.O.L.

(iii) A cash reward of Rs. 100 has been announced to anybody who reports an active case of smallpox, hitherto unknown to the health authorities.

(iv) In order to enhance the voluntary acceptability of vaccination and prompt reporting of any suspected case of smallpox, adequate quantities of health education and publicity materials are being supplied. All publicity media are being utilised to inform the people regarding the cash reward of Rs. 100 for reporting of active outbreak of smallpox. A spot announcement is being broadcast daily from All India Radio (Vividh Bharati) requesting people to report every suspected case of smallpox to the nearest health authority and also to accept vaccination against smallpox.

(v) Potent freeze dried smallpox vaccine and bifurcated needles are being regularly supplied in large numbers to the State health authorities.

(vi) The conduct of the Intensive Anti-smallpox Campaign is being reviewed every month so that deficiencies are detected and timely remedial measures taken.

As a result of the foregoing measures, the incidence of smallpox has dramatically declined over the last year.

केन्द्रीय लोक निर्माण विभाग के कार्यालयों में राजभाषा कार्यान्वयन समितियाँ

*467. डा० लोकेश चंद्र : क्या निर्माण और आवास मंत्रालय यह बताने की कृपा करेंगे कि :

(क) हिन्दी भाषी राज्यों तथा गुजरात, पंजाब और महाराष्ट्र में केन्द्रीय लोक निर्माण विभाग के ऐसे कौन कौन से कार्यालय हैं जिनमें 25 अथवा उससे अधिक कर्मचारी हैं और जहाँ राज भाषा कार्यान्वयन समिति का गठन कर लिया गया है ;

(ख) उक्त राज्यों में कौन कौन से ऐसे कार्यालय हैं जहाँ अभी तक ऐसी समितियाँ गठित नहीं की गईं और इसके क्या कारण हैं ; और

(ग) ऐसे कितने कार्यालय हैं जहाँ इन समितियों का गठन कर लिया गया है लेकिन गत 6 महीनों के दौरान कोई बैठक नहीं की गई है ?

†[Official language implementation Committees in C.P.W.D. Offices

*467. DR. LOKESH CHANDRA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the names of the offices of Central Public Works Department in the Hindi speaking States and in Gujarat, Punjab and Maharashtra having 25 or more employees where the official languages implementation committee has been constituted;

†[] English translation.